

**Supply of Inferior quality Liquors to  
Canteen Stores Department and  
Army Service corps Units**

5867. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether some approved distilleries have been supplying inferior quality rum and other liquors both to C.S.D. and A.S.C. units and if so, the names of such Distilleries and the quality of such liquors supplied by them to C. S. D. and A.S.C. separately;

(b) whether any members of the Inspecting Staff have been found conniving with the supply thereof; and

(c) if so, the action taken by Government in the matter ?

THE MINISTER OF DEFENCE (SHRI JAGIVAN RAM) : (a) No inferior quality rum has been supplied to A.S.C. by any approved distillery. Only one batch of rum supplied to CSD (1) by one party was found to be substandard. The batch comprised 36,400 dozen bottles.

(b) No such instance has come to our notice.

(c) The matter is under investigation by the CSD (1). Samples of the rum have been sent for analysis and further action will be taken in the light of the analysis report. Meanwhile, this batch of rum has been withdrawn from sale. No payment has been made for these stocks.

**Raids in Andhra Pradesh by Income-tax  
Authorities**

5868. SHRI Y. ESWARA REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether Officers of Income-tax Department have made surprise raids recently on certain houses in Visakhapatnam District, Andhra Pradesh and took possession of cash worth several lakhs of rupees, account books and bonds;

(b) if so, a brief account of the raids and the material seized; and

(c) the follow-up action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). Yes, Sir. Searches were conducted in certain places in Visakhapatnam district of Andhra Pradesh. Cash amounting to Rs. 1,48,497/- and gold and jewellery of the value of Rs. 1 lakh were seized. Duplicate account books were found and seized in certain cases. Investments amounting to several lakhs were also noticed, some of which might be unaccounted.

(c) The seized material is under scrutiny.

**Efforts made to put Aerodrome at  
Cuddapah (Andhra Pradesh) to  
Commercial Use**

5869. SHRI Y. ESWARA REDDY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether essential equipment from the Aerodromes at Cuddapah, Andhra Pradesh, is being gradually removed with an intention to abandon it for ever;

(b) whether any efforts had been made before to put it to commercial use; and

(c) if so, the result thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). Since traffic surveys by Indian Airlines revealed a poor traffic potential in the Cuddapah region, and air traffic control and other facilities as the aerodromes were not being utilised, they were withdrawn by the Director General of Civil Aviation with effect from 1-7-67.

**Proposal to Link Cuddapah Aerodrome  
with Hyderabad and Tirupathi**

5870. SHRI Y. ESWARA REDDY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under the consideration of Government to